

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5087
ANSWERED ON:10.12.2010
TALENT PROMOTION SCHEME
Ju Dev Shri Dilip Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of schools selected for implementation of schemes related to talent promotion alongwith details of schemes implemented in such schools during the last three financial years;
- (b) the details of amount allocated, State-wise including Chhattisgarh and Madhya Pradesh;
- (c) the State-wise number of students both male and female who have benefited under this scheme during the last three years and the number of students who have got admissions there under in the year 2010-11; and
- (d) the number of students hailing from Chhattisgarh in the course of medical, engineering and commerce during the period under the scheme alongwith the details of these institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (d): The Ministry of Tribal Affairs implements a Central Sector scheme of Upgradation of Merit through the State Governments/UTs to upgrade the merit of ST students studying in classes IX to XII , including Particularly Vulnerable Tribal Groups (PTG) by providing them remedial and special coaching. While remedial coaching aims at removing deficiencies in various subjects, special coaching is provided with a view to prepare the subjects for competitive examinations for entry into professional courses like Engineering and Medical disciplines. The scheme is wholly implemented by the States/ UTs who maintain the details of schools selected. Allocation of funds under the scheme is not done state-wise. The State Government/UT Administration has a fixed number of awards as given in Annexure-I according to which funds are released. The scheme provides for 100% central assistance to the States/UTs. The amount released to States including Chhattisgarh & Madhya Pradesh and number of students both male and female who have benefited during the last three years and current year is in Annexure-II.